

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 345**  
ANSWERED ON 30/11/2021

**CREATION OF ASSETS UNDER MGNREGS**

345. SHRI RAJENDRA AGRAWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of assets that have been created under the MGNREGS scheme in Uttar Pradesh
- (b) whether the Government evaluates the value generated from those assets;
- (c) if so, the details thereof; and
- (d) whether the quality of assets created under the scheme are monitored and evaluated and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) Mahatma Gandhi NREGS is a demand driven wage employment scheme with bottom up planning. The works are identified, approved and prioritized out of shelf of work by the Gram Panchayat, recommended by Gram Sabha in each State/UT as per the provision of the Act. Accordingly, the works are approved and taken up by Panchayat or other implementing agencies as per the demand. The planning of works is done as per the estimated person days to be generated for the work in a financial year at the time of assessment of Labour Budget (LB). The details of category-wise completed and ongoing works along with expenditure under Mahatma Gandhi NREGS in the State of Uttar Pradesh in the current financial year 2021-22 (as on 26.11.2021) is given at **Annexure**.

(b) to (d) The responsibility of implementation of Mahatma Gandhi NREGA is vested with the Government of States/UTs. The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi NREGS. Some of the important elements of the above framework are listed below:

- (i). The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme.
- (ii). National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.

- (iii). Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit etc. Internal Audit Teams of the Department also conduct regular audit.
- (iv). Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.
- (v). Steps have been taken for establishment of State Technical Cell at various level for qualitative monitoring and supervision of works under Mahatma Gandhi NREGS.
- (vi). In order to ensure higher level of monitoring and oversight, National Mobile Monitoring System and Area Officer App have been introduced. In the former, attendance of workers on a particular work, where more than 20 workers are employed is taken daily along with a geo-tagged & time stamped photograph of theirs. The latter has been designed to ensure that field officials do conduct inspections in the requisite numbers and look into all the relevant aspects of the scheme.
- (vii). In addition Central and State Employment Guarantee Councils, District Development Coordination and Monitoring Committees (DISHA) as also PRIs do also take up the monitoring and oversight of the Programme.

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## Annexure

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.345 due for answer on 30.11.2021

<b>Details of category wise completed and ongoing works under Mahatma Gandhi NREGS in Uttar Pradesh in FY 2021-22 (as on 26.11.2021)</b>				
<b>Name of the category</b>	<b>COMPLETED</b>		<b>ONGOING</b>	
	<b>Number of works</b>	<b>Expenditure (Rs. In Lakh)</b>	<b>Number of works</b>	<b>Expenditure (Rs. In Lakh)</b>
Rural Infrastructure	3641	796.92	52180	40865.77
Bharat Nirman Sewa Kendra	0	0	23	0
Coastal Areas	0	0	8	0.04
Drought Proofing	4785	155.99	223266	14259.51
Fisheries	3	0	18	0
Flood Control and Protection	12962	1687.73	103895	30048.68
Food Grain	0	0	0	0
Land Development	60555	6794.68	499203	145477.65
Micro Irrigation Works	10115	1055.75	94209	21794.83
Other Works	83	0.25	1256	0
Play Ground	4	0	71	0.04
Renovation of traditional water bodies	2641	684.02	25083	10436.19
Rural Connectivity	21459	6713.4	172537	77665.11
Rural Drinking Water	0	0	81	0
Rural Sanitation	5460	178.11	59697	1556.4
Water Conservation and Water Harvesting	13106	2778.72	107466	41128.72
Works on Individuals Land (Category IV)	233089	26821.94	1476657	123588.16
<b>Total</b>	<b>3,67,903</b>	<b>47667.53</b>	<b>28,15,650</b>	<b>506821.07</b>

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